

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-16/2002/1157/A

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Dibyajyoti Mahanta,
Member, MACT No. 3,
Kamrup (M), Guwahati

Dated Guwahati the 17th February, 2021.

Sub: **Restricted holiday.**

Ref:- Letter No. MACT-3/76 dated 15.02.2021

Sir,

With reference to the above, I am directed to inform you that your prayer for restricted holiday on 17.02.2021, has been granted. The P.O., STAT, Assam & Member, MACT No. 1, Kamrup(M), Guwahati and in his absence the Member, MACT No.2, Kamrup (M), Guwahati will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

1160

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-16/2002/1158-1 dated 17.2.2021
Copy to.

1. The P.O., STAT, Assam & Member, MACT No. 1, Kamrup(M),
Guwahati.
2. The Member, MACT No.2, Kamrup (M), Guwahati.
3. ✓ The Project Manager, Gauhati High Court.

JT.REGISTRAR (VIGILANCE)